

under the schemes notified under Section 7 of Aadhaar Act, 2016 shall be given to such individuals subject to the production of the following documents:

- (a) (i) Bank Passbook of applicant in his or her name or jointly held with his or her parent or guardian, and which contains the photograph of the applicant;
- (ii) if he has enrolled, his Aadhaar Enrolment ID slip; or
- (iii) a copy of his request made for Aadhaar enrolment, and
- (b) Identity proofs as under—
  - (i) Voter identity card issued by the Election Commission of India; or
  - (ii) Permanent Account Number (PAN) Card issued by the Income Tax Department; or
  - (iii) Passport; or
  - (iv) Driving licence issued by the Licensing Authority under the Motor Vehicles Act, 1988 (59 of 1988); or
  - (v) Certificate of identity having photo of such member issued by a Gazetted Officer or a Tehsildar on an official letter head; or
  - (vi) Any other document specified by the State Government
- (c) No such information is available.

#### **Welfare schemes for vulnerable sections**

1879. DR. L. HANUMANTHAI AH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of welfare schemes introduced for vulnerable sections of the population during the last three years including the current year;

(b) whether all the schemes are implemented successfully to reach the targeted beneficiaries and if so, the details thereof;

(c) whether the Central Government has conducted any study/survey to find out the performance of these schemes at the grassroot level;

(d) if so, the detailed outcome thereof; and

(e) the details of funds allocated and spent under the schemes during the last three years, year-wise and scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) The Department of Social Justice and Empowerment has launched the 'Rashtriya Vayoshri Yojana (RVY)' on 1st April, 2017 with an objective to provide senior citizens, belonging to BPL category and suffering from age related disabilities/ infirmities, with physical aids and assisted living devices such as walking sticks, elbow crutches, walkers/ crutches, tripods/ quadpods, hearing aids, wheelchairs, artificial dentures and spectacles free of cost to the beneficiary senior citizens. The Scheme is being implemented through the "Artificial Limbs Manufacturing Corporation (ALIMCO)", a Public Sector Undertaking under the Ministry of Social Justice and Empowerment. Prospective beneficiaries are identified by the doctors/technicians/other professionals to assess their needs and to prescribe the requisite Assistive Devices in the Assessment Camps organised by ALIMCO and then distributed to the identified beneficiaries in the camp mode. The Scheme is being funded from Senior Citizens' Welfare Fund (SCWF). At present a total of 292 districts from all State/UTs have been selected for the implementation of RVY. As on 26-07-2018, 46 Distribution Camps have been organized where 112380 aids and assistive devices were distributed to 49184 Senior Citizens.

2. The Department of Empowerment of Persons with Disabilities has introduced the Scheme of Free Coaching to Students with Disabilities (SwDs) *w.e.f.* 1.4. 2017. The objective of the Scheme is to provide coaching of good quality for economically disadvantaged students with disabilities, having minimum 40% disability to enable them to appear in competitive examinations and to succeed in obtaining employment in Government/ Public/Private sector. This scheme has been merged with the Umbrella scheme of Scholarships for Students with Disabilities(SwDs) *w.e.f.* 1.4.2018. The Umbrella scheme has six components i.e. Pre-matric Scholarship, Post-matric Scholarship, Top Class Education, National Overseas Scholarship, National Fellowship and Free Coaching for SwDs. The scheme is being implemented successfully and at present 150 SwDs are getting free coaching.

(c) and (d) As these schemes were launched recently, the Government has not conducted any study.

(e) The fund in respect of Rashtriya Vayoshre Yojana is released to the implementing agency *i.e.* ALIMCO for organizing Assessment / Distribution Camps throughout the country. During last 2 years (*i.e.* 2017-18 and 2018-19) an amount of ₹17.5 crore has been released.

₹ 2.0 crore was allocated and spent during the year 2017-18 under the scheme of Free Coaching to Students with Disabilities. During 2018-19, ₹0.22 crore has been spent against the budgetary allocation of ₹75.66 crore.

#### **Pre and post-matric scholarships for SC/ST/OBC students**

1880. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether any amount has been pending for disbursement to the State Government of Rajasthan on account of Pre and Post-matric scholarships for SC, ST and OBC students during the last three academic years; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) Under Pre-Matric Scholarship Scheme to SC students studying in classes IX and X, the State Government of Rajasthan has submitted, in July 2018, an estimated pending amount of ₹ 43.47 crore for the years 2016-17 and 2017-18. Release of further grants can be considered after receipt of utilization certificate of unspent amount of ₹ 21.80 crore from the previous grants available with the Government of Rajasthan.

Under Post Matric Scholarship Scheme to Scheduled Caste Students, no arrear is pending up to 2016-17. For 2017-18 and 2018-19, Government of Rajasthan has not submitted their demand's as per revised Committed liability after 12th Plan period.

Under Pre-matric Scholarship Scheme for Scheduled Tribe, no arrear is pending up to 2016-17 and proposal for 2017-18 has been processed for sanction of ₹ 22.88 crore. Under Post Matric Scholarship Scheme for Scheduled Tribe, part payment for 2016-17 and 2017-18 has been made. Proposal for balance amount upto 2017-18 of ₹ 339.71 crore has been processed for sanction.

Central Assistance under Pre-Matric and Post Matric Scheme for OBC students are released as per National Allocation. No amount is pending for disbursement to Rajasthan.